

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

126(ND)/2016

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2018.

NAME OF THE COMPANY: Mr. C.M. Narula Vs. M/s CMD Paradesi Developers Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Shriya Ray Chaudhuri, Mr. Gaurav Mitra and Mr. Gorang Gupta, Advocates for the Petitioner

Ms. K. Megha and Mr. Nitin Gupta, Advocates for Respondent 1 to 3

ORDER

Request for an adjournment is being made on behalf of the Respondent as the arguing counsel is not available.

To come up for final arguments on 18th September, 2018.

— Sd —

(Deepa Krishan)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)